

Name of the corporate debtor: Karrm Infrastructure Private Limited Date of commencement of CIRP: 29.02.2024 ; List of creditors as on: 15.05.2024 .														
Sl. No.	Name of creditor	Details of claim received		Details of claim admitted		List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)				Amount of contingent claim	Amount of any mutual dues, that may beset-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC						
1	Bhala Finance Private Limited (Gtec)	16-03-2024	3,59,97,988.00	3,59,78,980.00	Credit Facilities against Guarantee		No	No	0	0	19,008.00	0.00		
1	Total		3,59,97,988.00	3,59,78,980.00	-	-	-	-	-	-	19,008.00	-	-	

Arun Kapoor

Interim Resolution Professional

In the matter of Karrm Infrastructure Private Limited

IBBI Registration Number: IBBI/IPA-003/IP-N00030/2017-18/10230

IBBI Registered Address: G-601, Army Co-operative Housing Society, Sector- 09, Nerul (East), Navi Mumbai, Maharashtra – 400706

IBBI Registered E-mail Id - arun.kapoor58@yahoo.in

Authorisation for Assignment (AFA) valid up-to: October 31, 2024

Process Specific Address: Arun Kapoor c/o Ancoraa Resolution Private Limited, 1412, Real Tech Park, Sector 30 A, Vashi, Navi Mumbai - 400 703

Process Specific Email Id: cirp.karrmipr@ancoraa.com